

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
MVR SHIPPING SERVICES PRIVATE LIMITED
OPERATING IN LOGISTICS SERVICES OF CONTAINERS AT CHENNAI**

(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations 2016)

Sl.No.	Relevant particulars	Particulars furnished
1	Name of the Corporate Debtor along with PAN and CIN	MVR SHIPPING SERVICES PRIVATE LIMITED PAN: AABCM4775G CIN: U63090TN1991PTC021039
2	Address of the registered Office	3, JAFAR SYRANG STREET Chennai 600001 TamilNadu,
3	URL of website	NIL
4	Details of place where majority of fixed assets are located	Chennai For further details write an email to cirp.mvrshipping@yahoo.com
5	Installed capacity of main products/services	-
6	Quantity and value of main products/services sold in last financial year	Logistics of Container services by Trailers and Gross Income as per Audited accounts for the financial year ended 31.3.22 is Rs.1.81 crores.
7	No. of employees/workmen	NIL as on date
8	Further details including last available financial statements (with schedules) of two years, list of creditors are available at URL	Write email to cirp.mvrshipping@yahoo.com
9	Eligibility for resolution applicants u/s 25(2)(h) of the code is available at URL	For detailed EOI and eligibility Criteria please write email to cirp.mvrshipping@yahoo.com
10	Last date for receipt of expression of interest	19 February 2024
11	Date of issue of provisional list of prospective resolution applicants	29 February 2024
12	Last date for submission of objection to provisional list	5 March 2024
13	Date of issue of final list of prospective resolution applicants	15 March 2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	20 March 2024
15	Last date for submission of resolution plan	9 April 2024
16	Process email id to submit expression of interest	cirp.mvrshipping@yahoo.com

Place: Chennai

Sd/

Date: 20.1.2024

Satyadevi Alamuri

(Sd/)
A. Satyadevi
Resolution Professional of MVR SHIPPING
SERVICES PVT LTD

Registration No.: IBBI/PA-002/IP-N00071/2017-18/10205

Registered Address : 2 Lake Area, 3rd Cross Street,
Nungambakkam, Chennai 600034

Email id regd with IBBI: satyadevifcs@gmail.com

Published in Financial Express and Makkal Kural on 21.1.2024

CS SATYADEVI ALAMURI

INSOLVENCY PROFESSIONAL
IBBI/PA-002/IP-N00071/2017-18/10205

23 Lake Area, 3rd Cross Street,
Rear Entrance, Opp. Corporation Zonal Office
Nungambakkam, Chennai-600 034.